GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2752
ANSWERED ON:13.03.2013
PENSION SCHEME FOR JNVS
Joshi Shri Pralhad Venkatesh;Panda Shri Baijayant;Singh Shri Bhupendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of various categories of posts in teaching as well as non-teaching categories in the Jawahar Navodaya Vidyalayas (JNVs) in the country;
- (b) whether persons appointed in JNVs prior to the year 2004 in teaching as well as non-teaching categories are not getting pension after retirement;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR.SHASHI THAROOR)

(a): The number of teaching as well as non-teaching categories of posts sanctioned in the Jawahar Navodaya Vidyalayas (JNVs) in the country is given below:-

Sl.	No.	Category	Posts	Sancti	loned		
1		Principal	584				
2		Vice-Princip	al	395			
3	Post	Graduate Tea	cher (I	PGT)	4332	2	
4	Traine	ed Graduate T	eacher	(TGT)		5146	
5	Misc.	Categories to	eachers	5			3056
6	Non-te	eaching staff			9023		
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		Tota	1	22536			

(b) & (c): The employees of JNVs appointed before 01.01.2004 have not been found eligible for the grant of pension under the CCS (Pension) Rules, 1972 as the Navodaya Vidyalaya Samiti (NVS), an autonomous organization, was registered after 01.01.1986, the cut-off date for determining the eligibility of employees of autonomous bodies, for pension under CCS (Pension) Rules, 1972. These employees have been representing for this pension and some sections of them had proceeded on strike with effect from 06.02.2013 for fulfillment of their demands, of which the major demand related to grant of pension. The strike has since been withdrawn with effect

from 15.2.2013 after assurances from the Government that all their legitimate demands would be sympathetically considered in a time-bound manner.

(d) The Government has approved the introduction of the New Pension Scheme (NPS) for all the regular employees of the NVS, joining on or after 1.4.2009. Those employees who had joined the Navodaya Vidyalaya Samiti on a regular basis before 1.4.2009, including those appointed prior to the year 2004, shall have the option either to continue with the existing Contributory Provident Fund Scheme or to join the New Pension Scheme.